

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21-04-2021 AT 10.40 A.M THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/105(CHE)/2021
IN
PETITION NUMBER : IBA/307/2019
NAME OF THE PETITIONER : Rare Asset Reconstruction Ltd
NAME OF THE RESPONDENTS : Subrata Maity & 7 Others
UNDER SECTION : Rule 11 of NCLT Rules, 2016 & Sec 60 (5) of IBC, 2016

ORDER

In view of order dated 19.04.2021, matter is reposted to 07.06.2021.


[K. NATARAJAN]
Deputy Registrar)

vs